

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA**

**UNSTARRED QUESTION NO.2686
TO BE ANSWERED ON 11th August, 2021**

Kakinada-Vijayawada-Nellore gas pipeline

2686. Shri Prabhakar Reddy Vemireddy:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) when the Kakinada-Vijayawada-Nellore gas pipeline commenced;
- (b) the total length of the pipeline and its authorized capacity;
- (c) what was the date of its completion and reasons for delay thereof, if any;
- (d) whether there is any cost and time overrun of the project; and
- (e) if so, the details thereof and by when the pipeline would be dedicated to the nation?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a)to (e) Petroleum and Natural Gas Regulatory Board (PNGRB) has authorized 667 Kmlong,18 MMSCMD capacity Kakinada-Vijayawada-Nellore Natural Gas Pipeline (KVNPL) to IMC Limited on 19.02.2018, with the completion schedule of 18.02.2021. The KVNPL project is yet to be completed. PNGRB has already initiated action against IMC as per the PNGRB Act, 2006 and the Regulations made thereunder. However the matter is sub-judice in Delhi High Court.
